

ORISSA HIGH COURT**FILING REPORT AS ON :29/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011924/2022	GURU @ DEBENDRA NATH MOHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /181 /2022 () //
2	BLAPL/0011925/2022	PINTU MUNDA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KHETRARAJPUR /138 /2022 () //
3	BLAPL/0011926/2022	LUCKY @ LAKE @ LUCKY JALLI @ LUCKY JALLY VS STATE OF ODISHA	S.S.RAY 2 VS	KHURDA ROAD G.R.P.S. /81 /2022 () //
4	BLAPL/0011927/2022	SANTOSH KUMAR ROUSTRAY @ SANTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /585 /2022 () //
5	BLAPL/0011928/2022	KHITISH KUMAR NANDI @ BABU VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	CUTTACK SADAR /555 /2020 () //
6	BLAPL/0011929/2022	CHAITAN ANJEL VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	/ /0 () //
7	BLAPL/0011930/2022	KUNA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
8	BLAPL/0011931/2022	BISHNU PRASAD SAHU VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	EOW,BHUBANESWAR /4 /2021 () //
9	BLAPL/0011932/2022	JAGAN KHATEI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PURI TOWN /90 /2022 () //
10	BLAPL/0011933/2022	SATARI KARUA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /43 /2022 () //
11	BLAPL/0011934/2022	LIPU NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /302 /2022 () //

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12	BLAPL/0011935/2022	GANESH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /221 /2017 () //
13	BLAPL/0011936/2022	MANGAL MARANDI VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	JHARPOKHARIA /107 /2022 () //
14	BLAPL/0011937/2022	PRIDE PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
15	BLAPL/0011938/2022	LADE @ RAMAYA MANGATA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KAPTIPADA /99 /2022 () //
16	BLAPL/0011939/2022	KABIRAJ PUJARI VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	RANPUR /253 /2022 () //
17	BLAPL/0011940/2022	BIKASH KUSHRAM VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PLANTSITE /420 /2022 () //
18	BLAPL/0011941/2022	SK. NASIM @ BABLU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /585 /2022 () //
19	BLAPL/0011942/2022	DHUSASANA BEHERA @ MANAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /290 /2022 () //
20	BLAPL/0011943/2022	UPENDRA KUSHWAHA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	MUNIGUDA /190 /2022 () //
21	BLAPL/0011944/2022	NANDA KARMAKAR @ PRADEEP KARMAKAR VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /448 /2022 () //
22	BLAPL/0011945/2022	PRASANNA SAHOO VS STATE OF ODISHA	LAXMI NARAYAN SAHOO VS	/ /0 () //
23	BLAPL/0011946/2022	BRUNDABAN NAHAK	DAYANANDA MOHAPATRA	SHERAGADA /46 /2020

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		VS	VS	()
24	BLAPL/0011947/2022	STATE OF ODISHA DILLIP @ DILLIP CHAUHAN	RAKESH KUMAR DAS	// MUNIGUDA /190 /2022
		VS	VS	()
25	BLAPL/0011948/2022	STATE OF ODISHA BICHITRA BISOI	DAYANANDA MOHAPATRA	// BADAGADA /181 /2019
		VS	VS	()
26	BLAPL/0011949/2022	STATE OF ODISHA BHAGABATI SAMAL	AMULYA RATNA PANDA	// / /0
		VS	VS	()
27	BLAPL/0011950/2022	STATE OF ODISHA DHUSA @ DUSMANTA SAHOO	AMITAV TRIPATHY	// NAYAGARH /149 /2022
		VS	VS	()
28	BLAPL/0011951/2022	STATE OF ODISHA RATYA BAG	JAYADEBA BEHERA	// BELPARA /113 /2022
		VS	VS	()
29	BLAPL/0011952/2022	STATE OF ODISHA RAJENDRA DANDASENA	SUSANTA KUMAR TRIPATHY	// JAIPATNA /186 /2022
		VS	VS	()
30	BLAPL/0011953/2022	STATE OF ODISHA CHANDRAMANI KHUNTIA	AMIT KUMAR NATH	// ANGUL TOWN /396 /2022
		VS	VS	()
31	BLAPL/0011954/2022	STATE OF ODISHA PANKAJA KANHAR	BISWARANJAN DALAI	// PHULBANI SADAR /126 /2021
		VS	VS	()
32	BLAPL/0011955/2022	STATE OF ODISHA KIRAN KUMAR BASOD	SATYABRATA PANDA	// KANTAMAL /65 /2022
		VS	VS	()
33	BLAPL/0011956/2022	STATE OF ODISHA KASHINATH PRADHAN	SAMARENDRA MOHANTY	// TIRTOL /266 /2020
		VS	VS	()
34	BLAPL/0011957/2022	STATE OF ODISHA ALEKHA PATRA	DURGA PRASAD JENA	// BHUBAN /204 /2022
		VS	VS	()

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35	BLAPL/0011958/2022	STATE OF ODISHA RAM DAS VS	RAKESH KUMAR DAS VS	// SAMBALPUR TOWN /392 /2022 ()
36	BLAPL/0011959/2022	STATE OF ODISHA PRAKASH DAS VS	KSHIROD KUMAR MOHAPATRA VS	// MARKAT NAGAR /186 /2022 ()
37	BLAPL/0011960/2022	STATE OF ODISHA RAMAKANTA JANI VS	RAJJEET ROY VS	// KHATIGUDA /58 /2020 ()
38	BLAPL/0011961/2022	STATE OF ODISHA PRATAP KUMAR ROUT VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /121 /2021 ()
39	BLAPL/0011962/2022	STATE OF ODISHA RAHUL KUMAR ROUT @ JAGAN VS	ANIRUDHA DAS VS	// DHENKANAL TOWN /345 /2022 ()
40	BLAPL/0011963/2022	STATE OF ODISHA KRISHNA PAL SINGH VS	DUSHMANTA SAHOO VS	// / /0 ()
41	BLAPL/0011964/2022	STATE OF ODISHA KRUSHNA SAHU @ KRUSHNA CHANDRA SAHU VS	ANANTA NARAYAN PATTANAYAK VS	// BADABAZAR /222 /2022 ()
42	BLAPL/0011965/2022	STATE OF ODISHA TAPAS KAR VS	PRADEEP KUMAR PRADHAN VS	// / /0 ()
43	BLAPL/0011966/2022	STATE OF ODISHA SK. TALIM VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /585 /2022 ()
44	BLAPL/0011967/2022	STATE OF ODISHA SURAJ RAJENDRA SONTALE VS	ANUPAM DASH VS	// / /0 ()
45	BLAPL/0011968/2022	STATE OF ODISHA JITESH KUMAR SAHU @ JITU VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// BADABAZAR /222 /2022 () //

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46	BLAPL/0011969/2022	BINAYA NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BALIMI /16 /2015 0 //
47	CMAPL/0000704/2022	M.D.,ODISHA FOREST DEVELOPMENT CORPORATION VS BISHNU CHARAN SAHOO	ADV. VS	// 0 //
48	CMAPL/0000705/2022	KUSHADHWAJA BHOI VS STATE OF ODISHA	ADV VS	// 0 //
49	CMAPL/0000706/2022	SWAGAT KU MOHANTA VS ORISSA STATE HOUSING BOARD	ADV VS	// 0 //
50	CMAPL/0000707/2022	GANAPATI DOGRA VS ORISSA STATE HOUSING BOARD	ADV. VS	// 0 //
51	CMAPL/0000708/2022	BIJAY SAHOO VS ORISSA STATE HOUSING BOARD	ADV. VS	// 0 //
52	CMAPL/0000709/2022	SANJAY PRASAD SAHOO VS ORISSA STATE HOUSING BOARD	ADV. VS	// 0 //
53	CMAPL/0000710/2022	TIRUMALA RAJLAKHMI VS ORISSA STATE HOUSING BOARD	ADV VS	// 0 //
54	CMAPL/0000711/2022	KRUTIBASA ROUT VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
55	CMAPL/0000712/2022	NIMAIN CH.MOHANTY VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// 0 //
56	CMAPL/0000713/2022	UNION OF INDIA VS NIRMAL CHANDRA DASH	ADV. VS	// 0 //
57	CMAPL/0000714/2022	KIRTAN BEHERA	ADV	//

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		VS	VS	0
		MEMBER, BOARD OF REVENUE, ORISSA		//
58	CMAPL/0000715/2022	SURESH CHANDRA SAHOO	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
59	CMAPL/0000716/2022	BICHITRANANDA PANDA	ADV.	//
		VS	VS	0
		ORISSA POWER GENERATION CORPORATION LTD.		//
60	CMAPL/0000717/2022	KALYANI DAS	ADV.	//
		VS	VS	0
		ORISSA LEGISLATIVE ASEMBLY		//
61	CMAPL/0000718/2022	MALATI MOHARANA	ADV.	//
		VS	VS	0
		DAITARI BARIK		//
62	CMAPL/0000719/2022	SANJAYA MOHANTY	ADV.	//
		VS	VS	0
		M.D., ODISHA CONSTRUCTION CORPORATION LTD.		//
63	CMP/0001206/2022	LINGARAJ HUIKA	AJAYA KUMAR NANDA	//
		VS	VS	0
		D.RAGHUNANDAN MAHARANA		//
64	CMP/0001207/2022	DR.MADHURI SINGH	RAJEET ROY	//
		VS	VS	0
		MANORANJAN DALAI		//
65	CMP/0001208/2022	BIRANCHI NARAYAN SAHU	ANAM CHARAN PANDA	//
		VS	VS	0
		BISWARANJAN SAHU		//
66	CMP/0001209/2022	DURGA CHARAN CHAMPATI	BIBEKANANDA BHUYAN	//
		VS	VS	0
		URMILA PRADHAN		//
67	CMP/0001210/2022	SUKANTI DEI	BIBEKANANDA BHUYAN	//
		VS	VS	0
		NARAYAN BHOI		//
68	CMP/0001211/2022	BANAMBAR SAHU	DEBENDRA KUMAR SAHOO-1	//
		VS	VS	0

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69	CMP/0001212/2022	STATE OF ODISHA V.GOPAL KRISHNA RAO VS MOHAMMAD ABDUL RAZZAK	TUSAR KUMAR MISHRA VS	// // 0 //
70	CMP/0001213/2022	RABINDRANATH SENAPATI VS BISWANATH SENAPATI	SAMIR KUMAR MISHRA VS	// 0 //
71	CMP/0001214/2022	RABINDRANATH SENAPATI VS BISWANATH SENAPATI	SAMIR KUMAR MISHRA VS	// 0 //
72	CMP/0001215/2022	SAILABALA SWAIN VS JYOSTNAMAYEE SWAIN	SARAT KUMAR ACHARY VS	// 0 //
73	CONTC/0007266/2022	RAMESH MAHARANA VS SNEHALATA SAHU, C.D.M.O., BALANGIR	ADV VS	// 0 //
74	CONTC/0007267/2022	RANJAN KUMAR PATTANAİK VS SHALINI PANDIT, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //
75	CONTC/0007268/2022	BAIKUNTH NATH SAHU VS SHALINI PANDIT, IAS	KRISHNA CHANDRA SAHU VS	// 0 //
76	CONTC/0007269/2022	FAKIR MOHAN ROUT VS ASHOK MEENA, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
77	CONTC/0007270/2022	RABINDRA BEHERA VS SAROJ KUMAR KAR, EXECUTIVE ENGINR., RWS AND S DIVISION, NAYAGARH	ADV VS	// 0 //
78	CONTC/0007271/2022	BINOD KUMAR DAS VS NIBEDITA MISHRA, O.A.S.	ADV VS	// 0 //
79	CONTC/0007272/2022	SUSANTA KUMAR NAYAK VS VISHAL SINGH, I.A.S.	ADV VS	// 0 //

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80	CONTC/0007273/2022	BARADA PRASAD RATH VS ANU GARG, I.A.S.	ADV VS	// 0 //
81	CONTC/0007274/2022	DR.DURGA PRASAD DASH VS SECY.,H AND F.W. DEPT.,ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
82	CONTC/0007275/2022	PRATAP KUMAR SAHU VS ANU GARG, I.A.S.	ADV VS	// 0 //
83	CONTC/0007276/2022	RAGHU KALET VS BISHNUPADA SETHI,IAS	MADAN SUNDAR BEHERA VS	// 0 //
84	CONTC/0007277/2022	BANDANA MOHANTY VS CHAKRABATI SINGH RATHOR, COLLECTOR, JAJPUR	ADV VS	// 0 //
85	CONTC/0007278/2022	KHIRODRA KUMAR PRADHAN VS DR.MONA SHARMA,CHIEF SECY.,FOREST ENVIRONMENT AND CLAIMATE CHANGE DEPT.	ADV. VS	// 0 //
86	CONTC/0007279/2022	PANCHU PARIDA VS BINITA SENAPATI,D.E.O.,GANJAM	ADV. VS	// 0 //
87	CONTC/0007280/2022	LINGARAJ SAHU VS BINITA SENAPATI,D.E.O.,GANJAM	ADV. VS	// 0 //
88	CONTC/0007281/2022	SARATA CHANDRA MAHARANA VS BINITA SENAPATI,D.E.O.,GANJAM	ADV. VS	// 0 //
89	CONTC/0007282/2022	TUNA PANDA VS S.ASWASTHY,COMMNR. CUM SECY S AND M.E. DEPT.	ADV. VS	// 0 //
90	CONTC/0007283/2022	SUBRA CHALA BAXI VS S.ASWASTHY,COMMNR. CUM SECY S AND M.E. DEPT.	ADV. VS	// 0 //
91	CONTC/0007284/2022	RAJ KISHORE SWAIN	ADV	//

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		VS	VS	0
		S.ASWASTHY,COMMNR. CUM SECY S AND M.E. DEPT.		//
92	CONTC/0007285/2022	PURNA CHANDRA MOHANTY	ADV	//
		VS	VS	0
		S.ASWASTHY,COMMNR. CUM SECY S AND M.E. DEPT.		//
93	CONTC/0007286/2022	MINATI MISHRA	ADV	//
		VS	VS	0
		SURENDRA KUMAR, I.A.S.		//
94	CONTC/0007287/2022	RAJ KISHORE SAHOO	ADV	//
		VS	VS	0
		S.ASWASTHY,COMMNR. CUM SECY S AND M.E. DEPT.		//
95	CONTC/0007288/2022	PURNA CHANDRA MANDAL	ADV.	//
		VS	VS	0
		S.ASWASTHY,COMMNR. CUM SECY S AND M.E. DEPT.		//
96	CONTC/0007289/2022	JOGESH CHANDRA ACHARYA	ADV	//
		VS	VS	0
		S.ASWASTHY,COMMNR. CUM SECY S AND M.E. DEPT.		//
97	CONTC/0007290/2022	SABYASACHI TRIPATHY	ADV.	//
		VS	VS	0
		SURENDRA KUMAR,SECY.,GA AND PUBLIC GRIEVANCES DEPT.		//
98	CONTC/0007291/2022	PRABHASINI GOUDA	ADV	//
		VS	VS	0
		S.ASWASTHY,COMMNR. CUM SECY S AND M.E. DEPT.		//
99	CONTC/0007292/2022	PINAKI NANDA	ADV	//
		VS	VS	0
		ANU GARG, PRINCIPAL SECY., TO GOVT., WR DEPT		//
100	CONTC/0007293/2022	BIRAJ MOHAN MOHANTY	ADV.	//
		VS	VS	0
		DR.MONA SHARMA,IAS		//
101	CONTC/0007294/2022	GOPAL KRISHNA PATEL	ADV	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S.		//
102	CONTC/0007295/2022	AMARBAR MALLICK	ADV.	//
		VS	VS	0

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103	CONTC/0007296/2022	SUSHIL KUMAR LOHANI,IAS ASHOK KUMAR NAYAK VS	ADV VS	// // ()
104	CONTC/0007297/2022	DR. GANESWAR JENA, O.A.S.(SS) SUSHANTA CHHURA VS	ADV. VS	// // ()
105	CRLA/0001090/2022	PRAMOD KUMAR MISHRA,SECY.,O.P.S.C. PAPUNI ROUT VS	JYOTIRMAYA SAHOO VS	// DHAULI PS /121 /2021 ()
106	CRLA/0001091/2022	STATE OF ODISHA DUBASHI SANKAR @ ANKAM BABU RAO @ PEDDA RAMENDRA @ RAMESH @ RAMESH @ SREENU @ RAVANNA @ RAKONDA	VS	// CHITRAKONDA /7 /2012 ()
107	CRLA/0001092/2022	STATE OF ODISHA PAPU @ TIKESWAR SAHU VS	BHARAT BHUSAN ROUSTRAY VS	// BARGARH SADAR /239 /2022 ()
108	CRLA/0001093/2022	STATE OF ODISHA BISHNU SINGH VS	SAMARENDRA MOHANTY VS	// NAUGAON /95 /2017 ()
109	CRLA/0001094/2022	STATE OF ODISHA CHAKRA MUDULI VS	RAGHUNATH BISWAL VS	// PAPADAHANDI /134 /2017 ()
110	CRLA/0001095/2022	STATE OF ODISHA BRAHAMANDA SAMAL VS	RAKESH KUMAR ROUSTRAY VS	// CYBER CRIME AND E.O, BALASORE /11 /2022 ()
111	CRLMA/0000347/2022	STATE OF ODISHA ENA@INDUMATI SAHOO VS	ADV. VS	// JAJPUR TOWN /225 /2020 ()
112	CRLMA/0000348/2022	STATE OF ODISHA DILLIP KUMAR MAHARANA VS	BIGYAN KUMAR SHARMA VS	// BANARAPAL /256 /2022 ()
113	CRLMC/0003744/2022	STATE OF ODISHA KALIA PRADHAN VS	RANJIT MOHANTY VS	// KALINGA NAGAR /19 /2014 ()
		STATE OF ODISHA		//

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114	CRLMC/0003745/2022	SANDIP THOMAR VS STATE OF ODISHA	ARIJEET MISHRA VS	INDUASTRIAL,NISA /218 /2022 () //
115	CRLMC/0003746/2022	RABINDRA SINGH CHAUHAN VS STATE OF ODISHA	MILAN KANUNGO(SR. ADV.) VS	DIGAPAHANDI /120 /2022 () //
116	CRLMC/0003747/2022	PABITRA BASTIA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	KUJANGA /180 /2022 () //
117	CRLMC/0003748/2022	SMRUTI RANJAN SWAIN VS STATE OF ODISHA	PARSURAM PANDA VS	BALIKUDA /54 /2022 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000206/2022
118	CRLMC/0003749/2022	BIDYADHAR KUANRA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	RAJKANIKA /171 /2021 () //
119	CRLMC/0003750/2022	SRIDHAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	PATTAMUNDAI /83 /2000 () //
120	CRLMC/0003751/2022	KAUSAL KHAN VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	/ /0 () //
121	CRLMC/0003752/2022	SUSANTA AMAT VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BOUDH /129 /1997 () //
122	CRLMC/0003753/2022	RAGHUNATH PARIDA VS MAMATA PARIDA@MARIAL	TUSAR KUMAR MISHRA VS	/ /0 () //
123	CRLMC/0003754/2022	PANCHA@PANCHANAN THAKUR VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 () //
124	CRLMC/0003755/2022	PRADEEP KUMAR DASH VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	ATHAMALLIK /30 /2013 () //
125	CRLMC/0003756/2022	SUSHANTA BEHERA@RUSIA@SUSHANTA KUMAR	BARBEESWAR BEHERA	NAYAGARH SADAR /85 /2022

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126	CRLMC/0003757/2022	STATE OF ODISHA GOLEKHA GUMAN SINGH	SAROJ KUMAR DASH	// JANKIA P.S. /234 /2011
		VS	VS	()
127	CRLMC/0003758/2022	STATE OF ODISHA RIYAZ KHAN	MD. GOLAM MADANI	// BHADRAK TOWN /347 /2017
		VS	VS	()
128	CRLMC/0003759/2022	STATE OF ODISHA BEERA KISHOR MOHANTY@BIRA KISHORE MOHANTY@BIRAM	SAROJ KUMAR DASH	// BERHAMPUR TOWN /206 /2022
		VS	VS	()
129	CRLMC/0003760/2022	STATE OF ODISHA SRIKANTA PADHIARY	SUJATA JENA	// MAHILA P.S. BUXIBAZAR /5 /2021
		VS	VS	()
130	CRLMC/0003761/2022	STATE OF ODISHA DHANA RANJAN SAHU	SUDHANSU SEKHAR DASH	// BERHAMPUR TOWN /207 /2022
		VS	VS	()
131	CRLMC/0003762/2022	STATE OF ODISHA BISWAJIT OJHA	SAMVIT MOHANTY	// BALIKUDA /174 /2012
		VS	VS	()
132	CRLMC/0003763/2022	STATE OF ODISHA KRUSHNA CHANDRA PARIDA	JUGALA KISHORE PANDA	// BOUDH /276 /2016
		VS	VS	()
133	CRLMC/0003764/2022	STATE OF ODISHA SANJEEB SAHOO@SANJIB SAHOO	AMLAN SHAKTI PAUL	// KHURDA P.S. /237 /2022
		VS	VS	()
134	CRLMC/0003765/2022	STATE OF ODISHA MD KALAM@MD QALAMUDIN	SUNIL KUMAR PANDA	// BHASMA /232 /2022
		VS	VS	()
135	CRLMC/0003766/2022	STATE OF ODISHA RABINDRA KUMAR BERIA	JAYADEBA BEHERA	// DUNGURIPALI /114 /2011
		VS	VS	()
136	CRLMC/0003767/2022	STATE OF ODISHA OMSHREE MOHAPATRA	BHAWANI SANKAR PANIGRAHI	// MAHILA PS,SEC-3,ROURKELA /8 /2019
		VS	VS	()

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137	CRLMC/0003768/2022	STATE OF ODISHA RAMLAL NAIK VS	SANJIB KUMAR BHANJADEO VS	// DORAGUDA PS /6 /2019 ()
138	CRLMC/0003769/2022	STATE OF ODISHA NIRANJAN JANI VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /7 /2022 ()
139	CRLMC/0003770/2022	STATE OF ODISHA BANSIDHAR CHOUDHURY VS	SANJIB KUMAR BHANJADEO VS	// SORO /430 /2015 ()
140	CRLMC/0003771/2022	STATE OF ODISHA RINA BEHERA VS	CHUYUTANANDA PATTNAIK VS	// / /0 ()
141	CRLMC/0003772/2022	STATE OF ODISHA MAYANK MITTAL VS	UMESH CHANDRA BEHURA VS	// JUJUMURA /105 /2022 ()
142	CRLMP/0002447/2022	STATE OF ODISHA SUMITRA PARIDA VS	RAMESH AGARWAL VS	// / /0 ()
143	CRLMP/0002448/2022	I.I.C.,CUTTACK SADAR POLICE STATION NARENDRA DAS VS	SOURA CHANDRA MOHAPATRA VS	// / /0 ()
144	CRLMP/0002449/2022	STATE OF ODISHA BHRAMARBAR KANDI VS	PABITRA KUMAR BEHERA VS	// / /0 ()
145	CRLMP/0002450/2022	STATE OF ODISHA PURUSOTTAM MAHAKUD VS	ALOK KUMAR DAS VS	// / /0 ()
146	CRLMP/0002451/2022	STATE OF ODISHA SULOCHANA PARIDA VS	HRUDANANDA MOHAPATRA VS	// / /0 ()
147	CRLMP/0002452/2022	STATE OF ODISHA PUSPA SETHY VS	JYOTIRMAYA SAHOO VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0002453/2022	RUPALI KALAS VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	//0 0 //
149	CRLMP/0002454/2022	RAJANIGANDHA SWAIN VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	//0 0 //
150	CRLMP/0002455/2022	TANKADHARA SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 0 //
151	CRLMP/0002456/2022	MADHU GUPTA VS STATE OF ODISHA	PRASANNA KUMAR PANDA (3) VS	//0 0 //
152	CRLREV/0000574/2022	RAJU KHAN @ SONU KHAN @ MUSLIM KHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 0 //
153	FAO/0000460/2022	D.M., M/S. NATIONAL INSURANCE CO.LTD. VS BENUDHAR@BELESWAR ROUT	PRAKASH KUMAR MOHANTY VS	// 0 //
154	MACA/0000663/2022	GITA MAJHI VS GOBINDA DAS	KAPILA CHARAN NAYAK VS	// 0 //
155	MACA/0000664/2022	ANIMA DAS VS GOBINDA DAS	KAPILA CHARAN NAYAK VS	// 0 //
156	MACA/0000665/2022	PRASANTA KUMAR PRADHAN VS DEBARAJ NAYAK	P.C.PATNAIK VS	// 0 //
157	MACA/0000666/2022	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS SANDHYA RANI SARABU	LRD JHIM PATI VS	// 0 //
158	MACA/0000667/2022	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS PUSPALATA @ PUSPA OJHA	G.P. DUTTA VS	// 0 //
159	MACA/0000668/2022	THE ORIENTAL INSURANCE CO. LTD.	G.P DUTTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	MATA/0000255/2022	RENU SUNA @ RINU SUNANI PRAMODINI SAHOO	UMAKANTA BARIK	//
		VS	VS	0
161	MATA/0000256/2022	BASANTA @ ROOP KUMAR SAHOO RAMAHARI NAIK	SOUMYA MISHRA	//
		VS	VS	0
162	MATA/0000257/2022	SUJATA NAIK KAMAL LOCHAN PATEL @ HIMANSHU KUMAR PAT	BINESH KUMAR MOHANTY	//
		VS	VS	0
163	MATA/0000258/2022	JYOTIRMAYEE NAIK JALPANA SAMAL@JENA	AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
164	RPFAM/0000327/2022	DIPTIRANJAN JENA MANAS RANJAN DAS	AUROVINDA MOHANTY	//
		VS	VS	0
165	RPFAM/0000328/2022	TAPASWINI DEY DEBASIS SARANGI	DAYANANDA MOHAPATRA	//
		VS	VS	0
166	RPFAM/0000329/2022	MONALISHA MISHRA CHHATRAPATI @ UPENDRA MEHER	D.C.RATH	//
		VS	VS	0
167	RSA/0000333/2022	DAMAYANTI @ DAMINI MEHER ASHOK KUMAR JAISWAL	JITENDRA KUMAR CHHOTARAY	//
		VS	VS	0
168	RVWPET/0000333/2022	HARILAL JAISWAL COMMISSIONER OF INCOME TAX	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)	//
		VS	VS	0
169	RVWPET/0000334/2022	M/S. PARADEEP PARIVAN KALYANI GAJAPATI	ADV.	//
		VS	VS	0
170	STREV/000034/2022	SARVAGNYA JAGANNATH GAJAPATI NARAYAN DEV M/S. MAA GIRIJA ISPAT PVT. LTD.	UMESH CHANDRA BEHURA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	STREV/000035/2022	STATE OF ODISHA M/S. MAA GIRIJA ISPAT PVT. LTD. VS	UMESH CHANDRA BEHURA VS	// // ()
172	TRP(C)/0000461/2022	STATE OF ODISHA SUJATA SAHOO VS	ABHIRAM SWAIN VS	// // ()
173	TRP(C)/0000462/2022	SRIDHAR PRUSTY LAXMIPRIYA ROUT VS	DEBASIS PANIGRAHI VS	// // ()
174	TRP(C)/0000463/2022	SUBASH CHANDRA ROUT ROSALINI PRADHAN VS	ASHOK KUMAR SAHOO VS	// // ()
175	TRP(C)/0000464/2022	BRAHMANANDA ROUT SUCHITRA DASMOHAPATRA VS	PRNOY MOHANTY VS	// // ()
176	TRP(C)/0000465/2022	MANORANJAN PATRA SUBHALAXMI DEO VS	KARTIK CHANDRA TRIPATHY VS	// // ()
177	WA/0001623/2022	ROHIT KUMAR SAMAL RITA PATEL VS	DEVI BATSALYA RATH VS	// // ()
178	WA/0001624/2022	STATE OF ODISHA STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
179	WA/0001625/2022	AMARENDRA PATNAYAK STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
180	WA/0001626/2022	SURENDRANATH MISHRA STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
181	WA/0001627/2022	KALAKAR DASH STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
		MANGARAJ SAHOO		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0001628/2022	STATE OF ODISHA VS BANCHANIDHI MISHRA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
183	WA/0001629/2022	STATE OF ODISHA VS PITABAS NAYAK	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
184	WA/0001630/2022	STATE OF ODISHA VS JAGANNATH KHILAR	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
185	WA/0001631/2022	STATE OF ODISHA VS NABAGHANA BEHERA	SASWAT DAS, A.G.A. VS	// 0 //
186	WA/0001632/2022	STATE OF ODISHA VS NANDA KISHORE MOHANTY	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
187	WA/0001633/2022	STATE OF ODISHA VS CHANDRASINGH BAHLA	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
188	WA/0001634/2022	STATE BANK OF INIDA VS BANKING OMBUDSMAN	PRADIPTA KUMAR MOHANTY VS	// 0 //
189	WA/0001635/2022	STATE OF ODISHA VS KRISHNA KUMAR NAYAK	SANDEEP PARIDA, SR.S.C.(S. AND M.E.) VS	// 0 //
190	WP(C)/0032428/2022	KESHAB CHARAN PARIDA VS STATE OF ODISHA	RAMA KRISHAN BISOI VS	// 0 //
191	WP(C)/0032429/2022	RAMAKANTA BEHERA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
192	WP(C)/0032430/2022	SURESH CHANDRA MOHANTA VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
193	WP(C)/0032431/2022	MAHENDRA KUMAR BEHERA	GYANARANJAN SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0032432/2022	STATE OF ODISHA SUSHIL KUMAR SAHU	SITANSU MOHAN SINGH	//
		VS	VS	0
195	WP(C)/0032433/2022	STATE OF ODISHA SUNITA ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0
196	WP(C)/0032434/2022	STATE OF ODISHA DUSHMANTA ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0
197	WP(C)/0032435/2022	STATE OF ODISHA DUKHABANDHU PAGAL	BAIDHAR SAHOO	//
		VS	VS	0
198	WP(C)/0032436/2022	STATE OF ODISHA DALIMBA GAMANGA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
199	WP(C)/0032437/2022	RAMESH CHANDRA MAJHI SOUMENDRA KUMAR ROUT	MANAS PATI	//
		VS	VS	0
200	WP(C)/0032438/2022	STATE OF ORISSA NETRANANDA NAIK	MANAS PATI	//
		VS	VS	0
201	WP(C)/0032439/2022	STATE OF ORISSA AJAYA KUMAR PRADHAN	MANAS PATI	//
		VS	VS	0
202	WP(C)/0032440/2022	STATE OF ORISSA KIRTIRANJAN SETH	MANAS PATI	//
		VS	VS	0
203	WP(C)/0032441/2022	STATE OF ORISSA PRAKASH CHANDRA TRIPATHY	KAMALAKANTA MOHANTA	//
		VS	VS	0
204	WP(C)/0032442/2022	STATE OF ODISHA REGAL VENTURE PVT.LTD.	SUSHANTA KUMAR JOSHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0032443/2022	DASARATHI JENA PAURNAMASI SAMAL VS UNION OF INDIA	P.K.ROUT VS	// // 0 //
206	WP(C)/0032444/2022	RAHUL KUMAR VS BRANCH MANAGER, STATE BANK OF INDIA, PADAMPUR BRANCH	LALITMOHAN NANDA VS	// 0 //
207	WP(C)/0032445/2022	BHAKTABANDHU PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
208	WP(C)/0032446/2022	DEBABRATA CHAKRABARTI VS STATE INFORMATION COMMISSION, ODISHA	AUROBINDA SAHOO VS	// 0 //
209	WP(C)/0032447/2022	BHASKAR CHANDRA SINGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
210	WP(C)/0032448/2022	SANTANU KUMAR SWAIN VS STATE OF ORISSA	TATHAGATA SAHOO VS	// 0 //
211	WP(C)/0032449/2022	BIBHUTI BHUSAN DEHURY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
212	WP(C)/0032450/2022	AJAY KUMAR RAY VS STATE OF ORISSA	TATHAGATA SAHOO VS	// 0 //
213	WP(C)/0032451/2022	RAJAT KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
214	WP(C)/0032452/2022	RATNAKAR PANDA VS STATE OF ORISSA	TATHAGATA SAHOO VS	// 0 //
215	WP(C)/0032453/2022	KRUSHNA CHANDRA KHUNTIA VS STATE OF ODISHA	MANAS PATI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0032454/2022	BASANTI SAHOO VS STATE OF ORISSA	TATHAGATA SAHOO VS	// 0 //
217	WP(C)/0032455/2022	ANIL KUMAR DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
218	WP(C)/0032456/2022	GURUCHARAN SETHI VS STATE OF ORISSA	TATHAGATA SAHOO VS	// 0 //
219	WP(C)/0032457/2022	HAREKRISHNA HO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
220	WP(C)/0032458/2022	NRUSINGH CHARAN PATUARSINGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
221	WP(C)/0032459/2022	BAMAN CHARAN SAHU VS STATE OF ORISSA	TATHAGATA SAHOO VS	// 0 //
222	WP(C)/0032460/2022	AKSHAYA KUMAR SAMAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
223	WP(C)/0032461/2022	PADMA CHARAN NANDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
224	WP(C)/0032462/2022	RANJAN KUMAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
225	WP(C)/0032463/2022	BIRENDRA KUMAR SATPATHY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
226	WP(C)/0032464/2022	SAILENDRA NATH MAHANTA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
227	WP(C)/0032465/2022	JAYALAKSHMI SENAPATI	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0032466/2022	DILLIP KUMAR MAHANA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0032467/2022	BINODINI SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0032468/2022	ARUN KUMAR PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
231	WP(C)/0032469/2022	RAMAKRISHNA PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
232	WP(C)/0032470/2022	MADHUSUDAN SENAPATI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
233	WP(C)/0032471/2022	PRASANTA KUMAR PRAHARAJ	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
234	WP(C)/0032472/2022	KOKILA CHANDRA MOHANTA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0032473/2022	DEBA PRASAD SARANGI	K.C.MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
236	WP(C)/0032474/2022	NALINI PRABHA PATNAIK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
237	WP(C)/0032475/2022	UTTAM DAS	K.C.MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
238	WP(C)/0032476/2022	MANORAMA NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0032477/2022	STATE OF ORISSA SHREE GANESH CONSTRUCTION, MAYURBHANJ VS R.T.O., MAYURBHANJ	K.C.MAJHI VS	// // ()
240	WP(C)/0032478/2022	JAGANNATHA TRIPATHY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // ()
241	WP(C)/0032479/2022	HIRALAL DHAL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // ()
242	WP(C)/0032480/2022	TUSARKANTA DEBAPRAKASH VS R.T.O., JHARSUGUDA	K.C.MAJHI VS	// // ()
243	WP(C)/0032481/2022	SANJU DEI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()
244	WP(C)/0032482/2022	ABHAYA KUMAR SWAIN VS R.T.O., KEONJHAR	K.C.MAJHI VS	// // ()
245	WP(C)/0032483/2022	SOUREN KUMAR PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // ()
246	WP(C)/0032484/2022	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	KULADA NANDA DAS VS	// // ()
247	WP(C)/0032485/2022	DAMODAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
248	WP(C)/0032486/2022	NANDA KISHOR NATH VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // ()
249	WP(C)/0032487/2022	AKULA BHANJAN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0032488/2022	HARIS CHANDRA PATHY VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
251	WP(C)/0032489/2022	MURALI NAYAK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
252	WP(C)/0032490/2022	BAILOCHAN SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
253	WP(C)/0032491/2022	JOGENDRA NATH PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0032492/2022	SUSANTA KUMAR MOHANTY VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
255	WP(C)/0032493/2022	PRANABANDHU NATH VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
256	WP(C)/0032494/2022	DEBABRATA MANDAL VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
257	WP(C)/0032495/2022	MANABHANGI NAIK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
258	WP(C)/0032496/2022	NABAKISHORE SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0032497/2022	ASHOK KUMAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0032498/2022	BISWA RANJAN PARIDA VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
261	WP(C)/0032499/2022	BENUDHAR PRADHAN	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0032500/2022	PREMALATA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0032501/2022	MADHUSUDAN PRAMANIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0032502/2022	SHATRUGHNA SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0032503/2022	PRAHALLAD CHANDRA BEHERA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0032504/2022	SANTILATA PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0032505/2022	SHARAT CHANDRA TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0032506/2022	KALPANA KUMARI DASH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0032507/2022	BIJAY KUMAR TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0032508/2022	SATYABHAMA DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0032509/2022	SUBASH CHANDRA BEHERA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0032510/2022	HRUSIKESH PADHY	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0032511/2022	STATE OF ORISSA SUDHANSU SEKHAR JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0032512/2022	STATE OF ODISHA SUDHIR CHANDRA BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0032513/2022	STATE OF ODISHA PRAFUL CHANDRA PANDA VS	SHARMISTHA SAMAL VS	// // ()
276	WP(C)/0032514/2022	STATE OF ORISSA SUSHANTA KUMAR MANDAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
277	WP(C)/0032515/2022	STATE OF ODISHA SURYA NARAYAN PATTANAYAK VS	SHARMISTHA SAMAL VS	// // ()
278	WP(C)/0032516/2022	STATE OF ORISSA UPASI BARIK VS	BIDYADHAR PRADHAN VS	// // ()
279	WP(C)/0032517/2022	IG. OF REGISTRATION CUM REGISTRAR OF FIRMS, CTC RABINDRA NATH ROWLO VS	SHARMISTHA SAMAL VS	// // ()
280	WP(C)/0032518/2022	STATE OF ORISSA NILANCHAL PUROHIT VS	ANAM CHARAN PANDA VS	// // ()
281	WP(C)/0032519/2022	STATE OF ORISSA CHINARI KEDARNATH PATRO VS	SHARMISTHA SAMAL VS	// // ()
282	WP(C)/0032520/2022	STATE OF ORISSA SARAT CHANDRA PANIGRAHI VS	SHARMISTHA SAMAL VS	// // ()
283	WP(C)/0032521/2022	STATE OF ORISSA LOKANATH PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0032522/2022	RAGHUNATH MALLIK VS STATE OF ODISHA	SAMARENDRA PATTANIK VS	// 0 //
285	WP(C)/0032523/2022	NABAKISHORE MOHAPATRA VS STATE OF ODISHA	SAMARENDRA PATTANAIAK VS	// 0 //
286	WP(C)/0032524/2022	BARUN @ BARUNA BEHERA VS STATE OF ODISHA	MANOJ KUMAR BALASAMANTA VS	// 0 //
287	WP(C)/0032525/2022	RAKESH KUMAR NAYAK @ RAKESH NAYAK VS STATE OF ODISHA	MANOJ KUMAR BALASAMANTA VS	// 0 //
288	WP(C)/0032526/2022	SK. AKBAR HOSEN VS REGIONAL TRANSPORT OFFICER, JAJPUR	SATYABRATA DASH VS	// 0 //
289	WP(C)/0032527/2022	LIPSMITA CHAKRA VS REGIONAL TRANSPORT OFFICER, KEONJHAR	SATYABRATA DASH VS	// 0 //
290	WP(C)/0032528/2022	NAJO ANSARI VS ADDL. REGIONAL TRANSPORT OFFICER, BARBIL	SATYABRATA DASH VS	// 0 //
291	WP(C)/0032529/2022	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
292	WP(C)/0032530/2022	SANTOSH MISHRA VS REGIONAL TRANSPORT OFFICER, CTC	SATYABRATA DASH VS	// 0 //
293	WP(C)/0032531/2022	NARESH CHANDRA SATAPATHY VS THE ORISSA INFORMATION COMMISSION (R.T.I.), BBSR	SIDHARTHA MISHRA VS	// 0 //
294	WP(C)/0032532/2022	KADAMBARI MOHAPATRA VS THE BM, CUTTACK CENTRAL CO-OP. BANK LTD.,JAGATSINGHPUR	AMIYA KUMAR TARAI VS	// 0 //
295	WP(C)/0032533/2022	SRINIBASH SAHOO	SATYABRATA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, CTC		//
296	WP(C)/0032534/2022	RAJESH KUMAR SAHOO	LALIT NARAYAN PATRNAIK	//
		VS	VS	0
		SPL. SECY. TO GOVT. OF ODISHA, G.A.DEPT.		//
297	WP(C)/0032535/2022	BHARAT KUMAR JENA	SATYABRATA DASH	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, JAJPUR		//
298	WP(C)/0032536/2022	BISHNU PRASAD CHAND	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0032537/2022	BAIRIGANJAN SAMAL	SATYABRATA DASH	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, JAJPUR		//
300	WP(C)/0032538/2022	PABITRA MOHAN SETHY	SIBA PRASAD SWAIN	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0032539/2022	RAJKISHORE MAHAMALLIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0032540/2022	NANDA KISHORE DINDA	SATYABRATA DASH	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, BHADRAK		//
303	WP(C)/0032541/2022	NIRANJAN NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0032542/2022	MEKESH BEHERA	SATYABRATA DASH	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, CHANDIKHOLE		//
305	WP(C)/0032543/2022	SAMBHESWAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0032544/2022	MD. ARIF	SATYABRATA DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0032545/2022	REGIONAL TRANSPORT OFFICER, SUNDERGARH ANANDA CHANDRA SAHOO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0032546/2022	BELESWAR SAHOO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// ()
309	WP(C)/0032547/2022	KISHORE CHANDRA SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// ()
310	WP(C)/0032548/2022	CHAMARA JHANKAR VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// ()
311	WP(C)/0032549/2022	PRAMOD KUMAR PATEL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// ()
312	WP(C)/0032550/2022	TOTA KISHORE KUMAR VS STATE OF ODISHA	BASUDEV MISHRA VS	// ()
313	WP(C)/0032551/2022	DOLAGOBINDA BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// ()
314	WP(C)/0032552/2022	ANURAG DAS VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// ()
315	WP(C)/0032553/2022	ABHIJIT NAYAK VS THE CHIEF MANAGER, SBI, JAJPUR ROAD	SUSANTA KUMAR TRIPATHY VS	// ()
316	WP(C)/0032554/2022	KAILASH CHANDRA DAS VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// ()
317	WP(C)/0032555/2022	MADHUSUDAN PATRA VS STATE OF ORISSA	KANANBALA ROY CHOUDHURY VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0032556/2022	TRIPATI PRASAD PANDA VS THE STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
319	WP(C)/0032557/2022	M/S. FAMOUS SECURITY SERVICE, BBSR VS STATE OF ODISHA	PAMI RATH VS	// 0 //
320	WP(C)/0032558/2022	SUJATA PANDA VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
321	WP(C)/0032559/2022	BIDESHI KALET VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
322	WP(C)/0032560/2022	PRAMODINI DASH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
323	WP(C)/0032561/2022	ATASIMANJARI SATAPATHY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
324	WP(C)/0032562/2022	SOCIAL UNIT FOR DEVELOPMENT AND HUMAN RIGHTS (SUDHA), BBSR VS STATE OF ODISHA	HISHENDU KUMAR (SUDHA), BBSR VS	// 0 //
325	WP(C)/0032563/2022	SOCIAL UNIT FOR DEVELOPMENT AND HUMAN RIGHTS (SUDHA), BBSR VS STATE OF ODISHA	HISHENDU KUMAR (SUDHA), BBSR VS	// 0 //
326	WP(C)/0032564/2022	SOCIAL UNIT FOR DEVELOPMENT AND HUMAN RIGHTS (SUDHA), BBSR VS STATE OF ODISHA	HISHENDU KUMAR (SUDHA), BBSR VS	// 0 //
327	WP(C)/0032565/2022	HADIBANDHU MAJHI VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
328	WP(C)/0032566/2022	LALIT MOHAN BEHERA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
329	WP(C)/0032567/2022	SINDHU SWAIN	ASHOK KUMAR PANIGRAHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0032568/2022	SHREE VIDYA NIKETAN TRUST, KHORDHA	JAJATI KISHORE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0032569/2022	BISWAJIT MOHAPATRA	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0032570/2022	SUSHIMITA SABAT	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0032571/2022	DIBYAJYOTI ROUTH	MANORANJAN PADHI	//
		VS	VS	0
		HDB FINANCIAL SERVICE LTD.,HYDERABAD		//
334	WP(C)/0032572/2022	M/S SUMEET SECURITY SERVICE, NAYAGARH	CHANDAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0032573/2022	GOURAHARI SAHU	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0032574/2022	KISHORE CHANDRA DIXIT	DILIP KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0032575/2022	SWARNAREKHA SARANGI	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		DEEPAK KUMAR ACHARYA		//
338	WP(C)/0032576/2022	ANANDA CHANDRA NAIK	UMESH CHANDRA BEHURA	//
		VS	VS	0
		THE COLLECTOR, SUNDARGARH		//
339	WP(C)/0032577/2022	SAMAL BARRAGE EMPLOYEES UNION, ANGUL	GOPINATH PANDA	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA		//
340	WP(C)/0032578/2022	SUSANTA KUMAR SAHU	SATYANARAYAN MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0032579/2022	SUNEJ KUMAR PANIGRAHI LAXMIPRIYA DAS VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	// // 0 //
342	WP(C)/0032580/2022	DEBARAJ SASMAL VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
343	WP(C)/0032581/2022	DEBABRATA CHAKRABARTI VS STATE INFORMATION COMMISSION, ODISHA	AUROBINDA SAHOO VS	// 0 //
344	WP(C)/0032582/2022	KISHORE CHANDRA PATRO VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
345	WP(C)/0032583/2022	NABA BHARATA NIRMANA SEVA PARTY, RAYAGADA VS STATE OF ODISHA	M.D. RIAZ VS	// 0 //
346	WP(C)/0032584/2022	KALU CHARAN PANDA VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	// 0 //
347	WP(C)/0032585/2022	DEBARAJ BEHERA VS THE BHARAT PETROLEUM CORP. LTD., MUMBAI	NARENDRA PRASAD RATH VS	// 0 //
348	WP(C)/0032586/2022	SUREN PRASAD MISTRY VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
349	WP(C)/0032587/2022	BILAS SAHOO VS STATE OF ODISHA	BHAKTISUDHA SAHOO VS	// 0 //
350	WP(C)/0032588/2022	GUNANIDHI MAHANTA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
351	WP(C)/0032589/2022	MAMATA DALAI VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0032590/2022	ASIT KUMAR SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
353	WP(C)/0032591/2022	DR. JAGADISH PRASAD ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
354	WP(C)/0032592/2022	ANUJA KUMAR PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
355	WP(C)/0032593/2022	SAROJ KUMAR NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
356	WP(C)/0032594/2022	ROURKELA TECHNICAL EDUCATION SOCIETY, SUNDSI VS THE ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	SHASHI KUMAR ROUSTRAY VS	// 0 //
357	WP(C)/0032595/2022	DURGA SHANKAR GANDHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
358	WP(C)/0032596/2022	DEEPAK MAHAUTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
359	WP(C)/0032597/2022	RIPPLE BEURIA VS THE AO AND CHIEF MANAGER, PNB, BBSR	KUNAL KUMAR SWAIN VS	// 0 //
360	WP(C)/0032598/2022	SIBA PRASAD MALLICK VS M/S RELIABLE SECURITY AND INTELLIGENCE SERVICES ODISHA PVT. LTD., CUTTACK	RAMANATH ACHARYA VS	// 0 //
361	WP(C)/0032599/2022	MAA SAMALESWARI TRANSPORT AND MULTIPURPOSE COOPERATIVE SOCIETY LTD., JHARSUGUDA VS THE CHAIRMAN CUM MD, MCL, SAMBALPUR	SANJAY KUMAR DAS VS	// 0 //
362	WP(C)/0032600/2022	TAPAS KUMAR NAIK VS UNION OF INDIA	ADHIRAJ MOHANTY VS	// 0 //
363	WP(C)/0032601/2022	NAMITA DASH	SHASHI BHUSAN JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0032602/2022	SILENDRA KUMAR SINGH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
365	WP(C)/0032603/2022	SUSAMA MOHANTY	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
366	WP(C)/0032604/2022	JAYANTA KUMAR PATEL	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
367	WP(C)/0032605/2022	TUSHAR BHUTADA	GOUTAM KUMAR ACHARYA	//
		VS	VS	()
		UNION OF INDIA, NEW DELHI		//
368	WP(C)/0032606/2022	GADADHAR PATI	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
369	WP(C)/0032607/2022	AMIYA KUMAR PATTNAIK	DR. JITENDRA KUMAR LENKA	//
		VS	VS	()
		STATE OF ODISHA		//
370	WP(C)/0032608/2022	M/S TARENI AGRO FOODS, DHENKANAL	JAYDEEP PAL	//
		VS	VS	()
		STATE OF ODISHA		//
371	WP(C)/0032609/2022	SAROJ KUMAR MOHAPATRA	ANJUMAN TRIPATHY	//
		VS	VS	()
		NATIONAL THERMAL POWER COOP. LTD.		//
372	ABLAPL/0015458/2022	PRABHURAM SANKALPA KANDI @ NATIA	BICHITRA NARAYAN SATAPATHY	ERASAMA /377 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0015459/2022	SANJAY KUMAR BEHERA	RANJIT MOHANTY	BALIANTA P.S. /261 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0015460/2022	BIBHISANA MALIK	RANJIT MOHANTY	AUL /464 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0015461/2022	STATE OF ODISHA SHAH JAHAN KHAN VS	A.K.DASH VS	// CHARMAL /115 /2021 ()
376	ABLAPL/0015462/2022	STATE OF ODISHA SUBODHA @ SUBODHA KUMAR BHOL VS	JAYANTA KUMAR KHANDAYATRAY VS	// JANKIA P.S. /402 /2022 ()
377	ABLAPL/0015463/2022	STATE OF ODISHA KANHEI JENA VS	ADITI HOTA VS	// KANIHA /296 /2022 ()
378	ABLAPL/0015464/2022	STATE OF ODISHA ASHIS KUMAR PRUSTY VS	SURESH KUMAR JENA VS	// MANGALPUR /105 /2022 ()
379	ABLAPL/0015465/2022	STATE OF ODISHA SK. AFZAL VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /455 /2022 ()
380	ABLAPL/0015466/2022	STATE OF ODISHA SAGAR SETHY VS	DEEPAK KU SAHOO VS	// NIKIRAI /179 /2022 ()
381	ABLAPL/0015467/2022	STATE OF ODISHA MADHUSUDAN BARIK VS	PRAMODA KUMAR MISHRA VS	// RAJKANIKA /410 /2022 ()
382	ABLAPL/0015468/2022	STATE OF ODISHA ANSUMAN AMRITRAJ MALIK VS	SMRUTI RANJAN ROUT VS	// NISCHINTAKOILI /202 /2022 ()
383	ABLAPL/0015469/2022	STATE OF ODISHA JYOTRIMAYEE @ JOTRIMAYEE BHANJA VS	BIDHUBHUSANA MOHAPATRA VS	// //0 ()
384	ABLAPL/0015470/2022	STATE OF ODISHA NARENDRA NATH @ HAPPY VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /765 /2022 ()
385	ABLAPL/0015471/2022	STATE OF ODISHA DAYA NATH SHARMA @ DAYANIDHI SHARMA VS	GANESWAR BEHERA VS	// PATTAMUNDAI /573 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0015472/2022	DHARMAVIR PRATAP RAY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BHADRAK TOWN /433 /2022 () //
387	ABLAPL/0015473/2022	BUDHIRAM DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /169 /2021 () //
388	ABLAPL/0015474/2022	RAKESH KUMAR MANTRY VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BANKI /310 /2022 () //
389	ABLAPL/0015475/2022	SAROJ KUMAR RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PATTAMUNDAI /585 /2022 () //
390	ABLAPL/0015476/2022	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /281 /2022 () //
391	ABLAPL/0015477/2022	PRADIP KUMAR PANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAHID NAGAR P.S. /360 /2020 () //
392	ABLAPL/0015478/2022	BABENA @ RANJAN BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NANDANKANAN /37 /2022 () //
393	ABLAPL/0015479/2022	LAXMIDHAR BISWAL VS STATE OF ODISHA	BIKRAM RATH VS	GURUDIJHATIA /175 /2022 () //
394	ABLAPL/0015480/2022	SIKAN @ SATYASWARUPA BHUYAN VS STATE OF ODISHA	MANAS RANJAN PATRA VS	DHENKANAL SADAR /589 /2022 () //
395	ABLAPL/0015481/2022	SARBESWAR BARIK @ SUBA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /353 /2022 () //
396	ABLAPL/0015482/2022	SAMAR BIPLAB JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALASORE TOWN /38 /2021 () //
397	ABLAPL/0015483/2022	GAJANAND PRASAD	PRAMOD KUMAR MISHRA	ROURKELA VIGILANCE /16 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0015484/2022	STATE OF ODISHA(VIG.) NABIN KUMAR SWAIN	SUKANTA KUMAR DALAI	// NIALI /454 /2022
		VS	VS	()
399	ABLAPL/0015485/2022	STATE OF ODISHA PRAMESH CHANDRA NATH SHARMA	GANESWAR BEHERA	// PATTAMUNDAI /573 /2022
		VS	VS	()
400	ABLAPL/0015486/2022	STATE OF ODISHA RANJU @ MANJULATA BEHERA	NIHAR RANJAN OJHA	// NAYAPALLI P.S. /720 /2022
		VS	VS	()
401	ABLAPL/0015487/2022	STATE OF ODISHA TULU BISWAL	ARUN KUMAR DAS (1)	// RASOL /188 /2022
		VS	VS	()
402	ABLAPL/0015488/2022	STATE OF ODISHA SUBASH SAMANTARAY @ SUBASH CHANDRA SAMANTARAY	ANIL KUMAR PRASAD CHHUALSINGH	// DELANGA /329 /2022
		VS	VS	()
403	ABLAPL/0015489/2022	STATE OF ODISHA SEPHALI RAY	JYOTIRMAYA SAHOO	// KHURDA SADAR /247 /2022
		VS	VS	()
404	ABLAPL/0015490/2022	STATE OF ODISHA SANJEEV KUMAR RAY	SARBESWAR SAHOO	// BIRMITRAPUR /252 /2022
		VS	VS	()
405	ABLAPL/0015491/2022	STATE OF ODISHA SUMIT KUMAR MISHRA	DHIRENDRA KUMAR MOHAPATRA	// DHARUADIHI /95 /2022
		VS	VS	()
406	ABLAPL/0015492/2022	STATE OF ODISHA SITARAM BEHERA	SUJATA JENA	// REAMAL /509 /2022
		VS	VS	()
407	ABLAPL/0015493/2022	STATE OF ODISHA MANASH BEHERA	SURYA NARAYAN MISHRA	// GOP /459 /2022
		VS	VS	()
408	ABLAPL/0015494/2022	STATE OF ODISHA RAJKISHORE BEHERA	NIHAR RANJAN OJHA	// NAYAPALLI P.S. /720 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0015495/2022	STATE OF ODISHA SARANGADHAR SENAPATI VS	RAMESH SAHOO VS	// AIR FIELD P.S. /289 /2022 ()
410	ABLAPL/0015496/2022	STATE OF ODISHA PRAFULLA JENA @ PRAFULLA KUMAR JENA VS	LALITENDU BHUYAN VS	// NANDIPADA /265 /2022 ()
411	ABLAPL/0015497/2022	STATE OF ODISHA RANJAN KUMAR MAHARANA VS	RAKESH BEHERA VS	// / /0 ()
412	ABLAPL/0015498/2022	UNION OF INDIA (RAILWAY) SANTOSH KUMAR PARIDA @ SANTOSH PARIDA VS	AMITAV TRIPATHY VS	// RANPUR /214 /2022 ()
413	ABLAPL/0015499/2022	STATE OF ODISHA MANISH SARAWAGI VS	JAYANTA KUMAR MAJHI VS	// BALASORE TOWN /271 /2022 ()
414	ABLAPL/0015500/2022	STATE OF ODISHA GAJENDRA NATH PATRA VS	JAYANTA KUMAR MAJHI VS	// SINGLA /190 /2022 ()
415	ABLAPL/0015501/2022	STATE OF ODISHA ALOK CHANDRA GURU @ BUBU GURU VS	PRADEEP KUMAR PANDA VS	// BHUBAN /485 /2022 ()
416	ABLAPL/0015502/2022	STATE OF ODISHA RAJESH PRADHAN @ RAJENDRA PRADHAN VS	BIJAY KUMAR BEHERA VS	// TOMANDO /279 /2022 ()
417	ABLAPL/0015503/2022	STATE OF ODISHA NALINI SANKAR DASH @ NALINI DAS VS	ARUN KUMAR ACHARYA VS	// NEMALO /196 /2022 ()
418	ABLAPL/0015504/2022	STATE OF ODISHA RATAN SAHA VS	BABITA SAHU VS	// PAPERMETLA P.S. /17 /2022 ()
419	ABLAPL/0015505/2022	STATE OF ODISHA RANJAN KUMAR PARIDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0015506/2022	MUNA KHAN @ SK. REHEMAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	AUL /55 /2010 () //
421	ABLAPL/0015507/2022	RATAN SAHA VS STATE OF ODISHA	BABITA SAHU VS	PAPERMETLA P.S. /18 /2022 () //
422	ABLAPL/0015508/2022	AMIT KUMAR MAHARANA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	NEMALO /196 /2022 () //
423	ABLAPL/0015509/2022	RAJANI BEHERA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	BADABAZAR /321 /2022 () //
424	ABLAPL/0015510/2022	KALIA KISHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /192 /2022 () //
425	ABLAPL/0015511/2022	PATITAPABAN BARIK VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	JANKIA P.S. /399 /2022 () //
426	ABLAPL/0015512/2022	BANDANA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
427	ABLAPL/0015513/2022	SUBASH PANGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /188 /2022 () //
428	ABLAPL/0015514/2022	PRAKASH NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	MAHANGA /344 /2022 () //
429	ABLAPL/0015515/2022	NAVIN KUMAR AGARWAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	GOP /244 /2022 () //
430	ABLAPL/0015516/2022	SAILABALA SAMAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /907 /2022 () //
431	ABLAPL/0015517/2022	SUVENDU SAHANI	PRADEEP KUMAR PRADHAN	JAJPUR SADAR /240 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0015518/2022	CHANDRU KUMAR BADHEI @ CHANDRU	DIBYAJYOTI SAHOO	CHANDIPUR /82 /2021
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0015519/2022	SANJAY KUMAR SETHI	AMLAN SHAKTI PAUL	KHURDA P.S. /33 /2018
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :29/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	80/2022 STREV/34/2022	M/S. MAA GIRIJA ISPAT PVT. LTD.-MP	ABHISHEK MOHANTY
2	81/2022 STREV/35/2022	M/S. MAA GIRIJA ISPAT PVT. LTD.-MP	UMESH CHANDRA BEHURA
3	107/2022 TRPCRL/100/2022	DIBYAJYOTI MAHANTA-MP	R.R.DAS
4	217/2022 LAA/13/2020	PALAU BEHERA-MP	SUSANTA KUMAR DASH
5	247/2022 CMAPL/707/2022	GANAPATI DOGRA-MP	ADV.
6	248/2022 CMAPL/708/2022	BIJAY SAHOO-MP	ADV.
7	249/2022 CMAPL/706/2022	SWAGAT KU MOHANTA-MP	ADV
8	250/2022 CMAPL/709/2022	SANJAY PRASAD SAHOO-MP	ADV.
9	251/2022 CMAPL/710/2022	TIRUMALA RAJLAKHMI-MP	ADV
10	252/2022 CMAPL/711/2022	KRUTIBASA ROUT-MP	ABHIRAM SWAIN
11	295/2022 MATA/39/2018	AMRITA KAR@MOHAPATRA-MP	M/S.SATYANARAYAN MISHRA,B.K.PARIDA,M.B.SWA
12	296/2022 CONTC/1986/2008	PARADEEP PHOSPHATES-MP	
13	296/2022 MATA/255/2022	PRAMODINI SAHOO-MP	UMAKANTA BARIK
14	297/2022 MATA/258/2022	JALPANA SAMAL@JENA-MP	AMIYA KUMAR MOHANTY (A)
15	297/2022 CONTC/3554/2021	UDIT KUMAR PANIGRAHI-MP	M/S.ASWANI KUMAR MISHRA,C.MOHANTY,J.SENGU
16	298/2022 CONTC/3555/2021	CHITTA RANJAN TRIPATHY-MP	M/S.R.K.RATH,N.R.ROUT
17	299/2022 CONTC/1505/2022	ANANDA SAHU-MP	ALEKHA CHANDRA MOHANTY
18	414/2022 RPFAM/184/2022	SATYAJIT PADHI-MP	SOUMYA MISHRA
19	415/2022 RPFAM/327/2022	MANAS RANJAN DAS-MP	AUROVINDA MOHANTY
20	416/2022 RPFAM/327/2022	MANAS RANJAN DAS-MP	AUROVINDA MOHANTY
21	417/2022 RPFAM/328/2022	DEBASIS SARANGI-MP	DAYANANDA MOHAPATRA
22	418/2022 RPFAM/329/2022	CHHATRAPATI @ UPENDRA MEHER-MP	D.C.RATH
23	418/2022 CRLMP/1376/2022	SHAKUNTALA JENA-MP	
24	419/2022 CRLMP/2407/2022	PRIYADARSHINI AMRITA PANDA-MP	GOURI MOHAN RATH
25	511/2022 TRP(C)/461/2022	SUJATA SAHOO-MP	ABHIRAM SWAIN
26	512/2022	LAXMIPRIYA ROUT-MP	DEBASIS PANIGRAHI

27	TRP(C)/462/2022 513/2022	ROSALINI PRADHAN-MP	ASHOK KUMAR SAHOO
28	TRP(C)/463/2022 717/2022	D.M., M/S. NATIONAL INSURANCE CO.LTD.-MP	PRAKASH KUMAR MOHANTY
29	FAO/460/2022 795/2022	ASIT KU.BALABANTARAY-MP	M/S.KASHINATH PATTNAIK
30	CRLREV/773/2009 796/2022	BIBHUTI BHUSAN PATEL-MP	BHOJARAJ SETH
31	CRLREV/404/2022 797/2022	RAJU KHAN @ SONU KHAN @ MUSLIM KHAN-MP	ANIRUDHA DAS
32	CRLREV/574/2022 798/2022	GOPINATH BARIK-MP	AMIT KUMAR NATH
33	CRLREV/377/2022 799/2022	BISWAJIT PANDA-MP	UNMESH CHANDRA JENA
34	CRLREV/519/2022 800/2022	BISWAJIT PANDA-MP	UNMESH CHANDRA JENA
35	CRLREV/519/2022 801/2022	BISWAJIT PANDA-MP	UNMESH CHANDRA JENA
36	CRLREV/518/2022 802/2022	BISWAJIT PANDA-MP	UNMESH CHANDRA JENA
37	CRLREV/518/2022 1222/2022	SRIDHAR PANDA-MP	M/S.GAUTAM MISRA
38	RSA/379/2016 1223/2022	A.VENKAT RAMANAMA-MP	M/S.BASUDEV MISHRA
39	RSA/68/2006 1224/2022	HARIHARA PRADHAN-MP	M/S.BUDHADEV ROUTRAY
40	WPC(OAC)/4316/2016 1225/2022	PUSPITA SAHOO-MP	M/S PRASANA PANDA
41	WPC(OAC)/1367/2016 1263/2022	LINGARAJ HUIKA-MP	AJAYA KUMAR NANDA
42	CMP/1206/2022 1264/2022	DR.MADHURI SINGH-MP	RAJEET ROY
43	CMP/1207/2022 1265/2022	BIRANCHI NARAYAN SAHU-MP	ANAM CHARAN PANDA
44	CMP/1208/2022 1266/2022	DURGA CHARAN CHAMPATI-MP	BIBEKANANDA BHUYAN
45	CMP/1209/2022 1267/2022	BANAMBAR SAHU-MP	DEBENDRA KUMAR SAHOO
46	CMP/1211/2022 1268/2022	V.GOPAL KRISHNA RAO-MP	TUSAR KUMAR MISHRA
47	CMP/1212/2022 1269/2022	RABINDRANATH SENAPATI-MP	SAMIR KUMAR MISHRA
48	CMP/1213/2022 1270/2022	RABINDRANATH SENAPATI-MP	SAMIR KUMAR MISHRA
49	CMP/1214/2022 1271/2022	SAILABALA SWAIN-MP	SARAT KUMAR ACHARY
50	CMP/1215/2022 1392/2022	NEW INDIA ASSURANCE COMPANY LTD.-MP	PRASANNA KUMAR PANDA
51	MACA/378/2022 1393/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRANAV KUMAR TRIPATHY
52	MACA/637/2022 1394/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRANAV KUMAR TRIPATHY
53	MACA/638/2022 1395/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRANAV KUMAR TRIPATHY
54	MACA/639/2022 1396/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRANAV KUMAR TRIPATHY
55	MACA/523/2022 1397/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRANAV KUMAR TRIPATHY
56	MACA/523/2022 1398/2022	PRASANTA KUMAR PRADHAN-MP	P.C.PATNAIK
57	MACA/665/2022 1399/2022	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRANAV KUMAR TRIPATHY
	MACA/666/2022		

58	1400/2022 MACA/667/2022	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	G.P DUTTA
59	1401/2022 MACA/668/2022	THE ORIENTAL INSURANCE CO. LTD.-MP	G.P DUTTA
60	2070/2022 CRLA/1067/2022	SRIPATI PRADHAN-MP	BIBHU PRASAD DAS
61	2071/2022 CRLA/81/2017	BIRENDRA NATH MISHRA-MP	M/S.DEBI PRASAD DHAL
62	2072/2022 CRLA/1068/2022	KARTIKA PRADHAN-MP	MANAS KUMAR CHAND
63	2073/2022 CRLA/218/2021	ULLI JENA-MP	JYOTIRMAYA SAHOO
64	2074/2022 CRLA/944/2022	SK.AZAD@SUKUTA-MP	SYED FAZLE AHMED
65	2075/2022 CRLA/751/2018	MANGALA PRASAD SABAT@MANGALA SABAT-MP	N.SAHANI
66	2076/2022 CRLA/720/2018	CHINA@G.SANTOSH RAO-MP	MADHU SUDAN CHHOTARAY, M/S.S.R.ROUT, A.DAS,
67	2077/2022 CRLA/570/2019	DASARATHI TRIPATHY-MP	PRASANT KUMAR MISHRA
68	2078/2022 CRLA/1091/2022	DUBASHI SANKAR @ ANKAM BABU RAO @ PEDDA MAHENDRA @ VINAY @ RAMESH @ SREENU @ RAVAN	
69	2079/2022 CRLA/1091/2022	DUBASHI SANKAR @ ANKAM BABU RAO @ PEDDA MAHENDRA @ VINAY @ RAMESH @ SREENU @ RAVAN	
70	2080/2022 CRLA/366/2016	NARMADA BISWAL-MP	M/S.T.S.VISWANATHAN
71	2081/2022 CRLA/1093/2022	BISHNU SINGH-MP	SAMARENDRA MOHANTY
72	2082/2022 CRLA/1093/2022	BISHNU SINGH-MP	SAMARENDRA MOHANTY
73	2083/2022 CRLA/1093/2022	BISHNU SINGH-MP	SAMARENDRA MOHANTY
74	2084/2022 CRLA/1094/2022	CHAKRA MUDULI-MP	RAGHUNATH BISWAL
75	2085/2022 CRLA/1094/2022	CHAKRA MUDULI-MP	RAGHUNATH BISWAL
76	2123/2022 BLAPL/9930/2022	TANU @ TANMAYA KUMAR BHUYAN-MP	AMULYA RATNA PANDA
77	2124/2022 BLAPL/11931/2022	BISHNU PRASAD SAHU-MP	SIDDHARTHA SAMAL
78	2125/2022 BLAPL/10977/2022	RABI NARAYAN SAHOO-MP	SOMANATH SATAPATHY
79	2126/2022 BLAPL/8194/2022	KRISHNA DAS-MP	JUGALA KISHORE PANDA
80	2127/2022 BLAPL/11935/2022	GANESH PRADHAN-MP	JYOTIRMAYA SAHOO
81	2128/2022 BLAPL/10418/2022	AJAY PRATAP KORI-MP	RESHMA BEHERA
82	2129/2022 BLAPL/11395/2022	SANSARI SAHOO-MP	RABI NARAYAN MOHANTY
83	2130/2022 BLAPL/1001/2022	RAJAT KUMAR MAHAKUD-MP	
84	2131/2022 BLAPL/8149/2022	SRIMAN SRIDHAR DIXIT-MP	SUCHIT KUMAR NAYAK
85	2479/2022 ABLAPL/7875/2022	RANJIT SAMAL-MP	
86	2480/2022 ABLAPL/13964/2022	NIRANJAN BARIHA-MP	
87	2481/2022 ABLAPL/16252/2021	PRAKASH KUMAR KAR-MP	BALARAM NAYAK
88	2482/2022 ABLAPL/6713/2022	MITHUN MOHAPATRA-MP	
89	2483/2022	SANJAYA KUMAR MAHALI-MP	

90	ABLAPL/13821/2022 2484/2022	SRIDHAR MAJHI-MP	
91	ABLAPL/12977/2022 2485/2022	SUVENDU SAHANI-MP	
92	ABLAPL/13400/2022 2486/2022	SACHIN BALIYARSINGH-MP	
93	ABLAPL/12675/2022 2487/2022	RATNAKAR NAYAK-MP	KAMADEV MOHANTY
94	ABLAPL/4607/2022 2488/2022	CHATURBHUJA PALEI-MP	BIBHU PRASAD MOHANTY
95	ABLAPL/16128/2021 2489/2022	CHANDRU KUMAR BADHEI @ CHANDRU-MP	DIBYA JYOTI SAHOO
96	ABLAPL/10629/2022 2910/2022	SUKANTA KUMAR BEHERA-MP	SANATAN DAS
97	CRLMC/2251/2022 2911/2022	SANDIP THOMAR-MP	ARIJEET MISHRA
98	CRLMC/3745/2022 2912/2022	RABINDRA SINGH CHAUHAN-MP	MILAN KANUNGO(SR. ADV.)
99	CRLMC/3746/2022 2913/2022	PABITRA BASTIA-MP	SOURA CHANDRA MOHAPATRA
100	CRLMC/3747/2022 2914/2022	SMRUTI RANJAN SWAIN-MP	PARSURAM PANDA
101	CRLMC/3748/2022 2915/2022	BIDYADHAR KUANRA-MP	BIJAY KUMAR MOHANTY
102	CRLMC/3749/2022 2916/2022	KAUSAL KHAN-MP	SARAT KUMAR ACHARYA
103	CRLMC/3751/2022 2917/2022	RAGHUNATH PARIDA-MP	TUSAR KUMAR MISHRA
104	CRLMC/3753/2022 2918/2022	PANCHA@PANCHANAN THAKUR-MP	JAGABANDHU SAHU
105	CRLMC/3754/2022 2919/2022	BEERA KISHOR MOHANTY@BIRA KISHORE MOHANTY@ANUPAMA DASH	
106	CRLMC/3759/2022 2920/2022	DHANA RANJAN SAHU-MP	SUDHANSU SEKHAR DASH
107	CRLMC/3761/2022 2921/2022	MD KALAM@MD QALAMUDIN-MP	SUNIL KUMAR PANDA
108	CRLMC/3765/2022 2922/2022	NIRANJAN JANI-MP	SANJIB KUMAR BHANJADEO
109	CRLMC/3769/2022 2923/2022	BANSIDHAR CHOUDHURY-MP	SANJIB KUMAR BHANJADEO
110	CRLMC/3770/2022 3787/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
111	WA/1624/2022 3788/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
112	WA/1624/2022 3789/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
113	WA/1625/2022 3790/2022	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
114	WA/1625/2022 3791/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
115	WA/1626/2022 3792/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
116	WA/1626/2022 3793/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
117	WA/1626/2022 3794/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
118	WA/1627/2022 3795/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
119	WA/1627/2022 3796/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
120	WA/1627/2022 3797/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
	WA/1628/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

121	3798/2022 WA/1628/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
122	3799/2022 WA/1628/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
123	3800/2022 WA/1629/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
124	3801/2022 WA/1629/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
125	3802/2022 WA/1629/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
126	3803/2022 WA/1630/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
127	3804/2022 WA/1630/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
128	3805/2022 WA/1630/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
129	3806/2022 WA/1631/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
130	3807/2022 WA/1631/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
131	3808/2022 WA/1632/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
132	3809/2022 WA/1632/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
133	3810/2022 WA/1632/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
134	3811/2022 WA/1634/2022	STATE BANK OF INIDA-MP	PRADIPTA KUMAR MOHANTY
135	3812/2022 WA/1633/2022	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
136	3813/2022 WA/1633/2022	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
137	3814/2022 WA/1635/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
138	3815/2022 WA/1635/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
139	3816/2022 WA/1635/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
140	16366/2022 WP(C)/8340/2022	NARENDRA KUMAR ROUT-MP	SUBHADUTTA ROURTRAY
141	16367/2022 WP(C)/31143/2022	RUDRA NARAYAN SINGH-MP	ANSURAM MISHRA
142	16368/2022 WP(C)/32435/2022	DUKHABANDHU PAGAL-MP	BAIDHAR SAHOO
143	16369/2022 WP(C)/32436/2022	DALIMBA GAMANGA-MP	SOUBHAGYA KUMAR DASH
144	16370/2022 WP(C)/28034/2022	BADRI NARAYAN RAY-MP	SAMEER KUMAR DAS
145	16371/2022 WP(C)/28034/2022	BADRI NARAYAN RAY-MP	SAMEER KUMAR DAS
146	16372/2022 WP(C)/13900/2013	MAHANADI COALFIELDS-MP	M/S.TARUN KANTA PATTANAIAK
147	16373/2022 WP(C)/41171/2021	DR. GITANJALI MOHAPATRA-MP	BIBHU PRASAD DAS
148	16374/2022 WP(C)/32442/2022	REGAL VENTURE PVT.LTD.-MP	SUSHANTA KUMAR JOSHI
149	16375/2022 WP(C)/30828/2022	MEENA DEVI KEDIA-MP	KALPATARU MISHRA
150	16376/2022 WP(C)/27103/2022	DEBASMITA SAHOO-MP	SARAT CHANDRA DASH
151	16377/2022 WP(C)/29115/2022	B.MOHAN PATRA-MP	GOPAL PRASAD JENA
152	16378/2022	RAJESH SINGH-MP	

153	WP(C)/29324/2022 16379/2022	MURALI NAYAK-MP	TANMAY MISHRA
154	WP(C)/32489/2022 16380/2022	MD. ARIF @ MOHHAMED ARIF-MP	BIJAY KUMAR MOHANTY
155	WP(C)/31417/2022 16381/2022	PRAHALLAD CHANDRA BEHERA-MP	JAJATI KESHARI KHUNTIA
156	WP(C)/32503/2022 16382/2022	SUBASH CHANDRA BEHERA-MP	JAJATI KESHARI KHUNTIA
157	WP(C)/32509/2022 16383/2022	ARABINDA SAHOO-MP	PARTHA SARATHI NAYAK
158	WP(C)/17973/2022 16384/2022	NIGAMANANDA GOSWAMI-MP	NIRANJAN LENKA
159	WP(C)/431/2022 16385/2022	NANDA BHOI-MP	T.PANIGRAHI
160	WP(C)/32336/2022 16386/2022	LADU KISHORE MAHAPATRA-MP	P.K.MISHRA
161	WP(C)/30399/2022 16387/2022	PRADEEP KUMAR SAHOO-MP	HIMANSU SEKHAR SATAPATHY
162	WP(C)/32529/2022 16388/2022	NIRANJAN NAYAK-MP	PRAFULLA KUMAR MOHAPATRA
163	WP(C)/32541/2022 16389/2022	CHAMARA JHANKAR-MP	BIBHUTI BHUSAN MISHRA
164	WP(C)/32548/2022 16390/2022	TOTA KISHORE KUMAR-MP	BASUDEV MISHRA
165	WP(C)/32550/2022 16391/2022	DEEPAK KUMAR SWAIN-MP	ULLAS CHANDRA MOHANTY
166	WP(C)/31096/2020 16392/2022	ANIL KU.@KAUSAL KR.-MP	SOUMIK SPANDAN TRIPATHY
167	WP(C)/11776/2012 16393/2022	M/S. FAMOUS SECURITY SERVICE, BBSR-MP	PAMI RATH
168	WP(C)/32557/2022 16394/2022	PURNA CHANDRA SAMAL-MP	
169	WP(C)/26959/2022 16395/2022	BIDESHI KALET-MP	LAXMI NARAYAN PATEL
170	WP(C)/32559/2022 16396/2022	PRAMODINI DASH-MP	AUROVINDA MOHANTY
171	WP(C)/32560/2022 16397/2022	S.K AFROZUDDIN-MP	
172	WP(C)/28748/2022 16398/2022	SUDHIR KUMAR PATTANAIK-MP	DURGESH NARAYAN RATH
173	WP(C)/30540/2022 16399/2022	SHREE VIDYA NIKETAN TRUST, KHORDHA-MP	JAJATI KISHORE MOHANTY
174	WP(C)/32568/2022 16401/2022	DIBYAJYOTI ROURAY-MP	MANORANJAN PADHI
175	WP(C)/32571/2022 16402/2022	M/S SUMEET SECURITY SERVICE, NAYAGARH-MP	CHANDAN MISHRA
176	WP(C)/32572/2022 16403/2022	SWARNAREKHA SARANGI-MP	CHITTARANJAN PATTNAIK
177	WP(C)/32575/2022 16404/2022	KISHORE CHANDRA DIXIT-MP	DILIP KUMAR PATNAIK
178	WP(C)/32574/2022 16405/2022	BBC DEVELOPERS PVT. LTD.-MP	
179	WP(C)/7673/2022 16406/2022	LAXMIPRIYA DAS-MP	SATYAJIT MUKHERJEE
180	WP(C)/32579/2022 16407/2022	BISWAJIT NAYAK-MP	JAYDEEP PAL
181	WP(C)/31101/2022 16408/2022	RAJESH MOHPATRA-MP	JAYDEEP PAL
182	WP(C)/32070/2022 16409/2022	DR. JAGADISH PRASAD ROUT-MP	PABITRA KUMAR NAYAK
183	WP(C)/32591/2022 16410/2022	ANUJA KUMAR PRADHAN-MP	RAMDAS ACHARY
	WP(C)/32592/2022		

184	16411/2022 WP(C)/32593/2022	SAROJ KUMAR NAYAK-MP	LAXMIKANTA MOHANTY
185	16412/2022 WP(C)/32594/2022	ROURKELA TECHNICAL EDUCATION SOCIETY, SUNDERGIRI-MP	SUNIL KUMAR ROUSTRAY
186	16413/2022 WP(C)/24903/2022	UDAYANATH BEHERA-MP	AJAYA KUMAR PRADHAN
187	16414/2022 WP(C)/32595/2022	DURGA SHANKAR GANDHI-MP	KUNAL KUMAR SWAIN
188	16415/2022 WP(C)/32596/2022	DEEPAK MAHAUTY-MP	KUNAL KUMAR SWAIN
189	16416/2022 WP(C)/28969/2022	SUBASH CHANDRA TRIPATHY-MP	BIBHUTI BHUSAN CHOUDHURY
190	16417/2022 WP(C)/32397/2022	SANTOSH KUMAR MALIK-MP	BIKRAM KESHARI BAL
191	16418/2022 WP(C)/32597/2022	RIPPLE BEURIA-MP	KUNAL KUMAR SWAIN
192	16419/2022 WP(C)/37471/2020	CHARAN SINGH HEMBRAM-MP	L.N.RAYATSINGH
193	16420/2022 WP(C)/32605/2022	TUSHAR BHUTADA-MP	GOUTAM KUMAR ACHARYA
194	16421/2022 WP(C)/18818/2022	ADITYA EASTERN (INDIA) AGENCIES PVT. LTD., BBSR-MP	
195	16422/2022 WP(C)/4232/2022	PARADIP INTERNATIONAL CARGO TERMINAL PVT. LTD.-MP	P.K.PARHI(A.S.G.I.)
196	16423/2022 WP(C)/32608/2022	M/S TARENI AGRO FOODS, DHENKANAL-MP	JAYDEEP PAL